

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Service Tax Appeal No.10074 of 2018

(Arising out of OIA-VAD-EXCUS-002-APP-307-2017-18 dated 15/08/2017 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

Shakti Insulated Wires Pvt Ltd

Plot No. 624/A, Gidc, Anklwshwar,
BHARUCH, GUJARAT

.....Appellant

VERSUS

C.C.E & ST-Bharuch

R K Casta Secon Follor, Corporate House, Station Road Bharuch,
Gujarat-392001

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. A R Kanani, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. C. L. MAHAR**

Final Order No. 11414 / 2024

DATE OF HEARING: 10.06.2024

DATE OF DECISION:10.06.2024

RAMESH NAIR

The case has been settled under SVLDRS Scheme-2019 as submitted by both the sides. Accordingly, appeal is dismissed as deemed withdrawn.

(Dictated and pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C. L. MAHAR)
MEMBER (TECHNICAL)**